## **Amit, BHEL**

Ref: Certain issues relating to telecom tariff dated 13.10.10

My suggestions point wise:

- 1. More number of plans result in confusion among customers and also gives chance to operators for malpractices.
- 2. There should be only one plan, both for prepaid & postpaid for any operator. All other should be special tariff voucher for prepaid and special tariff plan for post paid. These special tariff voucher/plan should be applicable for at least 3 months.
- eg. if a subscriber makes maximum intra circle calls, then he has to simply recharge relevant tariff voucher. If some one send more SMS than
- calls, then he may opt for any SMS package. The number of special voucher should be decided on package for max. intercircle calls / intracircle calls / same network calls/ other network calls / SMS / GPRS /3G usage
- 3. Since all service provider do not have exactly same network quality and coverage, so standard plan may be restricted to individual service provider.
- 4. More number of plans result in confusion among customers and also gives chance to operators for malpractices.
- 5. 10 numbers of special voucher (and not plans) should be sufficient.
- 6. Rates for Premium call / SMS can be double the standard plan rate.
- 7. Premium services shall be activated by subscribers only by submitting
- either prescribed formats at outlets or online. forms. These forms should mention charges to be levied.
- 8. yes, any customer availing a particular lifetime plan should be automatically transferred to a lower tariff similar plan being offered presently.

9.

10. Of course yes. It has been seen that the advertisements in any form

newspaper/radio/TV/internet just tell the lower tariff values. Rest is written as \*terms and condition apply. It should be replaced full details of terms and condition and that too printed in same font size. In case of radio / TV advertisement, the terms and conditions should be

at same vocal speed and volume.

11. Yes, very true

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Thanks & Regards, Amit Kumar Sharma,

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